

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
S.A. No.41 of 1991 (R)**

Fuljhari Devi & Ors. **Appellants**

Versus

Budhu Mian & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. Rahul Kr. Gupta, Advocate

For the Respondents : Mr. J. P. Jha, Sr. Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

23/Dated: 10th September, 2021

1. As prayed for, by the learned counsel for the appellants, put up this case after three weeks.

(Rajesh Kumar, J.)

Chandan/-